

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to BIHAR LEGISLATIVE ASSEMBLY  
From 56 AMOUR Constituency**

I Saba Zafar son/daughter/wife of Muzaffar Hussain Aged 37 years, resident of Ramnagar, Post: Jhawari, P.S. Amour, Dist. : Purnea (Mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under :-  
(strike out whichever is not applicable)

(1) I am a candidate set up by **Bhartiya Janta Party** (name of the political party)/am contesting as an Independent candidate.

(2) **Details of PAN and status of filing of Income tax return :**

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ALGPJ3539F	Return up to 2008-11	
2.	Spouse-	Nil	Nil	Nil
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3.....	Nil	Nil	Nil

(3) **The following case(s) is/are pending against me in which cognizance has been taken by the court.**

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Not Applicable
(b)	Name of the court, case no. and date of order taking cognizance :	Not Applicable
(c)	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order(s):	Not Applicable

(4) **Cases in which I have been convicted by a court of law (other those referred to in Form 26):**

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Not Applicable
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	Not Applicable
(c)	Punishment imposed	Not Applicable

(5) **That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :**

**A. Details of movable assets :**

1. Assets in joint mane indicating the extent of joint ownership will also have to be given.

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
3. Value of Bond/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand			Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<b>Attached Annexure-A</b>	Nil	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount.	<b>Attached Annexure-B</b>	<b>Attached Annexure-C</b>	Nil	Nil	Nil
(v)	Personal Loans/advance given to any person or entity including from, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	<b>Attached Annexure-D</b>	<b>Attached Annexure-E</b>	Nil	Nil	Nil

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
(viii)	Any other assets such is value of claims/interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value					

### **3. Details of Immovable assets :**

(Note : 1. Properties in joint ownership indicating extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned in this format.)

Sl. No.	Description	Self	Spouse Name Farzana Parween	Dependent-1 Name Fiza Zafar	Dependent-2 Name Khushnuma	Dependent-3 Name Abdul Aziz Aman
(i)	<b><u>Agricultural Land</u></b> Location(s) Survey number(s)	<b>Attached Annexure-F</b>	Nil	Nil	Nil	Nil
	Area (Total measurement in acres)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property	<b>Attached Annexure-F(a)</b>				
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(ii)	<b><u>Non-Agriculture Land</u></b> Location(s) Survey number(s)		<b>Attached Annexure - G</b>	Nil	Nil	Nil
	Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					



	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(iii)	<b><u>Commercial Buildings</u></b> Location(s) Survey number(s)	<b>Attached Annexure-H</b>	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(iv)	<b>Residential Buildings</b> (including apartments) Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in Sq.ft.)					
	Built up Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					

(v)	Others of (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total Current Market Value of (i) to (v) above					

**(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-**

**(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item.)**

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b><u>Loan or dues of Bank/ Financial Institution(s)</u></b> Name of Bank or FI Amount outstanding Nature of loan	<b>Attached Annexure-I</b>	Nil	Nil	Nil	Nil
	<b><u>Loan or dues to any individuals/Entity other than mentioned in (i) above.</u></b> Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil
	<b><u>Any other liability</u></b>					
	<b><u>Grand total of liabilities</u></b>					
(ii)	<b><u>Government dues :</u></b> Dues to departments dealing With government accommodation	<b>Attached Annexure-J</b>	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal/Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil

	Any other dues	Nil	Nil	Nil	Nil	Nil
	<b>Grand total of all Govt. dues</b>					

**(7) Details of profession or occupation :**

- a. Self .....
- b. Spouse .....

**(8) My educational qualification is as under :**

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

**Bachelor of Arts                      Patna University, Patna                      Year 1992**

(Name of the School/College/University and the year in which the course was completed.)

**(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :**

1.	Name of the candidate	<b>Shree Saba Zafar</b>			
2.	Full postal address	<b>Ramnagar, Post: Jhawari, P.S. Amour, Dist. : Purnea</b>			
3.	Number and Name of the constituency and state	<b>56, Amour</b>			
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<b>Bhartiya Janta Party</b>			
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<b>Nil</b>			
	(b) Total number of Pending cases where the court(s) have taken cognizance	<b>Attachment Annexure-K</b>			
5.	<b>PAN of</b>	Year for which last Income Tax Return filed		Total Income Tax	
	(a) Candidate				
	(b) Spouse :				
	(c) Dependents				
6.	Details of Assets and Liabilities in rupees				

	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	<b>Moveable Asset (Total value)</b>					
B.	<b>Immovable Asset</b>					
(i)	Purchase Price and Development Cost of Immovable Property					

		(Total Value)					
	(ii)	Approximate Current Market Price of Asset (Total Value)					
7.		<b>Liabilities</b>	Nil	Nil	Nil	Nil	Nil
		(i) Government dues (Total)					
		(ii) Loans from Bank, Financial Institutions and others (Total)					
8	<p>Highest educational qualification :</p> <p>(Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)</p>						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and noting material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....2012

  
**Deponent** 31.1.12

**Annexure-A**

1. UCO Bank, Kasba, Purnea  
A/c No. :- 1857  
Amount :- 1000/00
2. State Bank of India, Amour (Vishnupur), Purnea  
A/c No. :- 31439775221  
Amount :- 1000/00
3. State Bank of India, Vidhanmandal, Patna  
A/c No. :-  
Amount :- 56270/00

**Annexure-B**

1. LIC Policy  
Policy No. :- 524418493  
S.A. :- 5,00,000/-  
Mode :- 14,599/- Half Yearly

**Annexure-C**

1. LIC Policy  
Policy No. :- 524441391  
S.A. :- 2,00,000/-  
Mode :- 6,312/- Half Yearly

**Annexure-D**

  
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1. Jeep Mahindra
  - Reg. No. :- BR-11A/2003
  - Value :- 1,00,000/- (Approx)
2. Spark Chevorlate
  - Reg. No. :- BR01-BD/2872
  - Value :- ~~9,00,000/-~~ 3,73,000/- *S. S. S.*
3. Mahindra Scorpio
  - Reg. No. :- Not Registered
  - Value :- 924,800/00

Annexure-E

1. Tata Sumo DLX
  - Reg. No. :- WB74E/4390
  - Value :- 2,00,000/- (Approx)

Annexure-F

1. Anchal :- Amour
  - Mauza :- Ramnagar
  - Khata No. :- 137
  - Khashra No. :- 263
  - Rakwa :- 0.53 Dec.
2. Anchal :- Amour
  - Mauza :- Ramnagar
  - Khata No. :- 20
  - Khashra No. :- 480

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	Rakwa	:-	0.9 Dec 6½ Kari
3.	Anchal	:-	Amour
	Mauza	:-	Ramnagar
	Khata No.	:-	03
	Khashra No.	:-	366
	Rakwa	:-	0.50 Dec.
	Total Value (1 to 3)	:-	1,57,710/-
4.	Anchal	:-	Amour
	Mauza	:-	Khamela
	Khata No.	:-	12, 66
	Khashra No.	:-	556, 560, 629, 167
	Rakwa	:-	0.80 Dec 7½ Kari
	Value	:-	1,13,050/-
5.	Anchal	:-	Amour
	Mauza	:-	Bankora
	Khata No.	:-	24
	Khashra No.	:-	102, 90, 39
	Rakwa	:-	1.31 Dec.
	Value	:-	2,09,600/-
6.	Anchal	:-	Kasba
	Mauza	:-	Gargatta Nanharia
	Khata No.	:-	82
	Khashra No.	:-	699
	Rakwa	:-	0.80 Dec 5 Kari
	Value	:-	29,750/-
7.	Anchal	:-	Kasba
	Mauza	:-	Gargatta Bishnpur
	Khata No.	:-	32
	Khashra No.	:-	692, 693, 669, 675, 673, 713, 714, 715, 722
	Khata No.	:-	83
	Khashra No.	:-	682, 683

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Khata No.	:-	82
Khashra No.	:-	684, 688, 689, 680, 681
Khata No.	:-	180
Khashra No.	:-	670, 672, 694, 695
Rakwa	:-	2.68 Dec. 4½ Kari
Value	:-	3,22,140/-

Annexure-F(a)

Self Purchased

1.	Anchal	:-
	Mauza	:- Gorgatta Nanarika.
	Khata No.	:- 82.
	Khashra No.	:-
	Rakwa	:- 100 Do.

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### Annexure-G

- |    |             |    |                   |
|----|-------------|----|-------------------|
| 1. | Anchal      | :- | Purnea East       |
|    | Mauza       | :- | Madhopara         |
|    | Khata No.   | :- | 88                |
|    | Khashra No. | :- | 666               |
|    | Rakwa       | :- | 0.05 Dec. 2½ Kari |
|    | Value       | :- | 4,20,000/-        |

### Annexure-H

1. One Building Residential at Ramnagar, Amour, Purnea  
(Two Manjil) Attachesed with two store and one Kitchen  
Room (Pakka) :- 04 Nos.
2. One Building Residential at Ramnagar, Amour, Purnea  
(One Manjil)  
Room (Pakka) :- 02 Nos. with Tin Roof
3. One Baithika Residential at Ramnagar, Amour, Purnea  
Roms (Pakka) :- 03 Nos. with Tin Roof

### Annexure-I

- |    |                       |               |
|----|-----------------------|---------------|
| 1. | Loan From UBGB, Kasba |               |
|    | Amount                | :- 5,00,000/- |

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Annexure-J

1. Dues of Vidhansabha  
Amount :-

Six Lak. Loan

Annexure-K

1. FIR No. : 316/08

Nagar Thana, Katihar

District : Katihar

U/s : 323, 341, 342, 365, 307/34 IPC

Police submitted the charge sheet Under above sections but court has not taken cognizance.

2. FIR No. : 115/09

Amour Thana

District : Purnea

U/s : 147, 148, 149, 431, 341, 323, 427, 307, 436, 353, 153A, 505/506 IPC

Investigation has been in progress by the Police.

  
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